

VIVRO

VIVRO FINANCIAL SERVICES PRIVATE LIMITED

(MERCHANT BANKER SEBI. Reg. No. INM000010122, AMBI Reg. No. AMBI/086)

Manu Mansion 16-18, Shahid Bhagatsingh Road, Opp. Old Custom House, Fort, Mumbai - 400 023.
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POST OPEN OFFER REPORT – II

(Similar Changes in above to be reflected, if any)

IN RESPECT OF OPEN OFFER MADE BY SHRIRAM CREDIT COMPANY LIMITED TO ACQUIRE SHARES OF
SHRIRAM ASSET MANAGEMENT COMPANY LIMITED

(IN TERMS OF REGULATION 27 (7) OF THE SEBI (SAST) REGULATIONS, 2011)

Report on status of release of escrow account

This is in continuation to the post offer report earlier filed vide letter dated November 29, 2013. This report provides details of the release of escrow account which was created to secure performance obligations of the acquirer.

Where escrow is in cash, details of the release in escrow account- 90% released by transfer to the special escrow account as stipulated under Reg.17 (10)(b) of the SEBI (SAST) Regulations, 2011, on November 13, 2013; and 10% being released back to the Acquirer Viz., Shriram Credit Company Limited as provided under Regulation 17(10)(c) of SEBI (SAST) Regulations, 2011 on December 11, 2013.

Total amount in escrow account (Rs.): Rs. 27,61,200/-

Release of escrow account		
Purpose	Date	Amount (Rs)
Amount released to Acquirer		
• Upon completion of payment of consideration.	December 11, 2013	27,61,200/-
• Upon withdrawal of offer, if applicable	N.A.	N.A.
• Any other purpose (to be clearly specified)	N.A.	N.A.
Amount paid to other entities (Give details along with name of entities and the purpose)	N.A.	N.A.

Where escrow is in form other than cash, details of the release in escrow account: NA

Total number of securities in escrow account: **Not Applicable (NA)**

(Equivalent value as on date of the transfer from escrow account)



Release of escrow account		
Purpose	Date	Amount (Rs)
Number of securities transferred to acquirer • Upon completion of payment of consideration. • Upon withdrawal of offer, if applicable • Any other purpose (to be clearly specified)	NA NA NA	NA NA NA
Amount paid to other entities (Give details along with name of entities and the purpose and also the procedure followed for making this payment)	NA	NA

Signature of the Manager to the offer:

For, Vivro Financial Services Private Limited

Tushar Ashar
Vice President



Date: December 19, 2013

Place: Mumbai